

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.*122
TO BE ANSWERED ON 26.07.2016**

***122. Review of Central Sector/Centrally sponsored schemes**

SHRI R. GOPALAKRISHNAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds allocated and utilized under various central sector/centrally sponsored schemes of his Ministry during each of the last three years, scheme-wise;
- (b) the number of people benefited under these schemes during the said period, State/UT-wise;
- (c) whether the Government has conducted any evaluation/review of the said schemes in recent years and if so, the details and outcome thereof; and
- (d) if not, the steps proposed to be taken to review such schemes in tune with the changing times?

ANSWER

**MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWAR CHAND GEHLOT)**

(a) to (d): A statement is laid on the table of the house.

Answer in reply to part (a) to (d) of Starred Question No. 122 by Shri R. Gopalakrishnan for 26.07.2016.

(a): The Ministry of Social Justice and Empowerment has been bifurcated into following two Departments :-

- (i) **Department of Social Justice and Empowerment, and**
(ii) **Department of Empowerment of Persons with Disabilities**

The scheme-wise funds allocated and utilized under various central sector/centrally sponsored schemes of the Ministry during each of the last three years i.e 2013-14, 2014-15 & 2015-16 is given at Annexure –A &B.

(b) The number of people benefitted under these schemes during the said period, State/UT-wise is given as under

Scheduled Caste Division-Annexure-I,

Backward Class Division-Annexure-II,

Social Defence Division- Annexure-III

Department of Empowerment of Persons with Disabilities—Annexure- IV

(c) & (d): The evaluation studies conducted by this Ministry for the above schemes during the last three years and the main findings of these studies are given at **Annexure-V**

Review of Schemes is a continuous process. The Schemes which have been revised recently is placed at **Annexure- VI**.

o.		BE	RE	Exp.	BE	RE	Exp.	BE	RE	Exp.
		2013-14	2013-14	2013-14	2014-15	2014-15	2014-15	2015-16	2015-16	2015-16
21	Pre Matric Scholarship for SCs	900.00	700.00	545.90	834.00	500.00	514.15	842.55	550.00	524.65
22	Dr. B.R. Ambedkar International Centre	10.00	3.30	3.30	45.50	45.50	44.59	48.00	0.01	0.01
23	Venture Capital Funds for SCs	0.00	0.00	0.00	200.00	200.00	200.00	102.00	0.01	0.01
24	Credit Gurantee fund for SCs	0.00	0.00	0.00	0.00	200.00	200.00	98.24	0.01	0.01
	Total: SCD Division	4665.00	3984.79	3989.56	4837.50	4216.62	4209.91	5128.50	4579.22	4451.75
	Social Defence Media and Research									
1	National Institute of Social Defence	10.00	10.00	8.10	11.00	8.63	7.96	4.73	16.73	16.41
2	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse	45.00	28.12	25.41	50.00	35.11	30.74	20.15	36.15	36.15
3	Research Studies & Publications	1.00	1.00	0.23	5.00	1.00	0.77	1.00	1.00	0.67
4	Information & Mass Education Cell	40.00	40.00	27.20	41.00	32.00	32.00	23.50	23.50	20.89
5	Assistance to VO's. for Providing Social Defence Services	3.00	3.00	0.99	5.00	3.65	3.65	3.00	3.00	3.00
6	Assistance to Voluntary Organisations under the Scheme of Integrated Programmes for Older Persons	45.00	21.95	15.54	50.00	25.00	15.00	55.00	27.97	27.58
7	Awareness Generation for Maintenance and Welfre of Parents and Senior Citizens	2.00	0.01	0.00	2.00	0.66	0.00	0.01	0.01	0.00
8	Setting up of Helpline for Senior Citizens at District Level	5.00	0.01	0.00	3.00	0.01	0.00	0.01	0.01	0.00
9	Setting up of National Commission for Senior Citizens	2.00	0.01	0.00	2.00	0.01	0.00	0.00	0.00	0.00
10	Setting up of Helpline for Senior Citizens at National Level	2.00	0.66	0.00	5.00	0.50	0.13	0.01	2.01	1.02
11	Creation of National Trust for Aged	2.00	0.01	0.00	2.00	0.01	0.00	0.01	0.01	0.00
12	Implementation of National Policy for Senior Citizens	2.00	0.01	0.00	2.00	0.01	0.00	0.01	0.01	0.00
13	National Survey to Assess the extent, pattern and trends on Drug Abuse and Substance Abuse	2.00	0.01	0.00	2.00	1.00	0.75	0.01	2.01	0.00
14	National Policy on Prevention on Alcoholism and Drug Abuse	2.00	0.01	0.00	2.00	0.01	0.00	0.01	0.01	0.00
15	Integrated Programme for Rehabilitation of Beggars	10.00	0.01	0.00	11.00	1.00	0.00	0.01	3.01	0.00
16	Scheme for Tansgender Persons	0.00	0.00	0.00	1.00	0.30	0.00	1.56	0.01	0.00
	Total Social Defence	173.00	104.81	77.47	194.00	108.90	91.00	109.02	115.44	105.72

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Annexure-A

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gopalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

Fund allocated and utilized during last three years, scheme wise (Department of SJ&E)

(Rs. in crore)

S.N o.	Programme/Schemes	2013-14			2014-15			2015-16		
		BE	RE	Exp.	BE	RE	Exp.	BE	RE	Exp.
		2013-14	2013-14	2013-14	2014-15	2014-15	2014-15	2015-16	2015-16	2015-16
	Secretariat	2.00	2.70	2.97	4.00	4.00	2.84	4.00	4.00	2.36
	SCD Division									
1	Post Matric Scholarship	1500.00	1908.87	2153.00	1500.00	1904.78	1963.43	1599.00	2216.05	2213.88
2	Free Coaching for SCs and OBCs	12.00	12.00	8.65	12.00	9.00	8.15	12.24	12.24	6.82
3	Pradhan Mantri Adharsh Gram Yojana	100.00	25.00	0.00	100.00	33.00	30.00	200.00	200.00	195.82
4	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act,	90.00	130.00	127.68	90.00	150.00	147.39	90.75	120.75	118.98
5	Girls Hostels	50.00	41.24	41.52	50.00	26.51	26.46	50.00	45.00	45.69
6	Boys Hostels	25.00	11.25	7.94	25.00	9.15	3.94	25.00	5.00	3.28
7	Assistance to Vol. Orgns. for SCs	28.00	28.53	27.10	50.00	23.72	19.03	51.00	51.00	49.96
8	Research & Training	2.00	2.00	0.26	0.00	0.00	0.00	0.00	0.00	0.00
9	Pre-matric Scholarships for the children of those engaged in unclean occupation	10.00	20.60	18.43	10.00	10.00	0.90	10.00	2.50	2.41
10	State Sch. Castes Development Corporations	20.00	20.00	20.00	20.00	20.00	20.00	20.00	20.00	20.00
11	Up gradation of Merit of SC Students	5.00	5.00	4.38	5.00	3.66	2.86	4.00	4.00	2.74
12	National SC Finance and Dev Corporation	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00
13	Special Central Assistance to Scheduled Castes Sub Plan	1051.00	800.00	790.25	1060.00	700.00	700.00	1107.44	800.00	800.00
14	Dr. B.R. Ambedkar Foundation	1.00	1.00	1.00	1.00	1.00	1.00	1.00	125.55	63.75
15	National Safai Karamcharis Finance & Development	50.00	50.00	50.00	50.00	50.00	50.00	50.00	50.00	50.00
16	Rajiv Gandhi National Fellowship for SCs	100.00	25.00	24.50	200.00	150.00	148.85	209.55	209.55	200.55
17	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	570.00	70.00	35.00	448.00	50.00	0.00	470.19	10.01	0.00
18	National Overseas Scholarship for SCs	6.00	6.00	6.13	6.00	6.00	6.68	6.12	16.12	13.44
19	Top Class Education for SCs	21.00	25.00	24.52	21.00	21.00	19.38	21.42	31.42	29.75
20	Dr. B.R. Ambedkar National Memorial	14.00	0.00	0.00	10.00	3.30	3.10	10.00	10.00	10.00

o.		BE 2013-14	RE 2013-14	Exp. 2013-14	BE 2014-15	RE 2014-15	Exp. 2014-15	BE 2015-16	RE 2015-16	Exp. 2015-16
	Backward Classes									
1	National Backward Classes Finance & Development Corporation	100.00	100.00	100.00	112.00	112.00	112.00	112.00	112.00	112.00
2	Pre-matric Scholarship to OBCs	150.00	123.00	115.86	150.00	116.63	109.51	150.00	135.90	120.78
3	Asstt. To Vol.Orgns for OBCs	5.00	3.83	3.00	6.00	4.50	4.49	6.12	5.12	5.02
4	Boys & Girls Hostels for OBCs	45.00	23.53	23.20	45.00	30.22	30.22	45.00	41.30	40.29
5	Post-Matric Scholarship for OBCs	900.00	822.34	768.56	785.00	790.13	780.35	885.00	885.00	822.75
6	Scheme for Educational and Economical Development of De-notified and Nomadic Tribes	5.00	0.00	0.00	5.00	4.00	3.50	5.00	4.50	4.50
7	Post Matric Scholarship for Economically Backward Classes	5.00	0.00	0.00	9.50	1.00	0.50	9.50	10.00	10.00
8	National Overseas Scholarship for OBCs	5.00	0.00	0.00	6.00	1.00	0.90	6.66	1.00	0.00
9	Rajiv Gandhi National Fellowship for OBCs and EBCs	10.00	0.00	0.00	11.00	11.00	9.43	6.20	18.30	18.30
	Total Backward Classes	1225.00	1072.70	1010.62	1129.50	1070.48	1050.90	1225.48	1213.12	1133.64
	Grand Total	6065.00	5165.00	5080.62	6165.00	5400.00	5354.64	6467.00	5911.78	5693.47

Annexure-B

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gpalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

Fund allocated and utilized during last three year (Department of EPwD)

Sl. No.	Programme/Schemes	2013-14			2014-15			2015-16		
		BE 2013-14	RE 2013-14	Exp. 2013-14	BE 2014-15	RE 2014-15	Exp. 2014-15	BE 2015-16	RE 2015-16	Exp. 2015-16
1	National Institute for Disabled Persons	75.00	98.70	87.92	105.00	87.00	78.97	105.25	106.00	104.28
2	Aids & Appliances for Handicapped	110.00	110.00	95.36	110.00	100.00	101.28	125.50	151.40	151.16
3	Artificial Limbs Manufacturing Corporation	38.00	38.00	0.00	20.00	0.01	0.00	21.00	5.00	5.00
4	Rehabilitation Council of India	3.00	3.00	2.12	5.00	3.00	3.72	4.00	4.00	3.65
5	Spinal Injury Centre	2.00	2.00	2.00	2.00	2.00	1.80	2.00	2.00	2.00
6	National Handicapped Finance & Development Corporation	35.00	35.00	32.55	37.00	37.00	36.58	35.00	35.00	34.65
7	Scheme for Implementation of the Persons with Disabilities Act 1995	105.00	65.00	47.71	80.00	61.41	43.09	135.00	99.00	69.42
8	Deendayal Disabled Rehabilitation Schemes	124.85	90.00	63.64	90.00	50.50	50.08	60.00	51.00	50.20
9	National Institute for Sign Language	10.00	1.00	0.00	4.00	0.01	0.00	4.00	1.00	0.25
10	Employment of Physically Challenged	5.00	1.00	0.53	2.00	0.50	0.50	0.50	0.50	0.33
11	Establishment of National Institute/Centre of Universal Design and Barrier Free Environment	5.00	1.00	0.00	4.00	0.01	0.00	0.50	0.01	0.00
12	National Fellowship for PwD	12.00	15.00	9.66	17.00	10.00	7.46	8.00	20.57	18.73
13	Post Matric Scholarship to Student with Disabilities	33.00	0.05	0.00	12.00	2.00	0.00	12.00	10.00	3.21
14	Top Class Education for PwDs	1.00	0.05	0.00	3.00	1.00	0.00	0.50	0.50	0.24
15	National Overseas Scholarship for PwDs	1.00	0.05	0.00	3.00	1.00	0.00	0.50	0.50	0.00
16	Support for Establishment/ Modernization of Braille Presses	0.01	0.01	0.00	13.00	2.00	3.86	4.66	10.65	9.80
17	Establishment of College of Deaf in 5 Regions of the Country	0.01	0.01	0.00	0.50	0.01	0.00	5.00	0.50	0.00

Fund allocated and utilized during last three year (Department of EPwD)

Sl. No.	Programme/Schemes	2013-14			2014-15			2015-16		
		BE 2013-14	RE 2013-14	Exp. 2013-14	BE 2014-15	RE 2014-15	Exp. 2014-15	BE 2015-16	RE 2015-16	Exp. 2015-16
18	Establishment of Centre for Disability Sports	0.01	0.01	0.00	1.00	0.01	0.00	0.50	0.01	0.00
19	Augment of Corpus Fund of National Trust	0.01	0.01	0.00	1.00	0.00	0.00	0.98	0.98	0.98
20	Setting up of State Spinal Injury Centres	0.01	0.01	0.00	0.50	0.01	0.00	0.50	0.50	0.50
21	Establishment of National Mission, State Missions and District Coordinators	0.01	0.01	0.00	1.00	0.01	0.00	0.01	0.01	0.00
22	Establishment of National Institute of Mental Health Rehabilitation	0.01	0.01	0.00	1.00	0.01	0.00	0.99	0.10	0.07
23	Establishment of Micro-enterprise Incubation Centres for Persons with Disabilities	0.01	0.01	0.00	1.00	0.01	0.00	0.01	0.00	0.00
24	Awareness Generation and Publicity	0.01	0.01	0.00	3.00	2.00	0.71	5.00	4.00	2.62
25	In-service Training and Senisitization of State Governments, Local Bodies and other Service	0.01	0.01	0.00	1.00	0.01	0.00	2.00	2.00	2.00
26	Grants to Association for Rehabilitation under National Trust	0.01	0.01	0.00	2.00	0.01	0.00	0.00	0.00	0.00
27	Research on Disability related Technology	0.01	0.01	0.00	1.00	0.01	0.00	0.50	0.50	0.29
28	Pre-matric Scholarship for Persons with Disabilities	0.01	0.01	0.00	12.00	1.00	0.00	12.00	5.00	1.60
29	Free Coaching for Persons with Disabilities	0.01	0.01	0.00	3.00	1.00	0.00	0.50	0.01	0.00
30	Informarion and Mass Education Cell	0.00	0.00	0.00	20.00	10.00	7.38	10.00	25.00	23.02
31	National Programme for Persons with Disabilities	0.00	0.00	0.00	5.00	0.02	0.00	5.00	0.01	0.00
32	Grants -in-aid to National University of Rehabilitation Science and Disability Studies	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	0.00
33	Secretariat	0.00	0.00	0.00	5.00	3.45	2.53	4.00	3.25	3.21
	Total-	560.00	460.00	341.49	565.00	375.00	337.96	565.40	540.00	487.21

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Annexure- I

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gpalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

STATE/UT WISE DETAILS OF NUMBER OF BENEFICIARIES DURING LAST THREE YEARS.													
SL. NO	STATE/UT	POST MATRIC SCHOLARSHIP FOR SC			PRE MATRIC SCHOLARSHIP FOR SC			PRE MATRIC SCHOLARSHIP TO CHILDREN OF THOSE ENGAGED IN UNCLEAR			SCA to SCSP		
		2013-14	2014-15	2015-16	2013-14	2014-15	2015-16	2013-14	2014-15	2015-16	2013-14	2014-15	2015-16
		1	Andhra Pradesh	552723	505843	635717	0	193188	157736	0	0	0	103873
2	Assam	27554	31145	36582	59823	62560	0	0	4049	0	0	18673	28505
3	Bihar	118300	125000	155000	274407	1581	453885	0	0	0	34030	0	0
4	Chandigarh	1686	1843	2600	1887	1432	1888	0	0	0	360	0	82602
5	Chhattisgarh	82871	89501	98451	105399	105399	246715	0	0	0	7908	24302	79749
6	D&N Haveli	0	0	0	0	0	58	0	0	0	0	0	0
7	Daman & Diu	188	136	140	0	74	118	0	0	0	0	0	0
8	Delhi	45528	25831	30833	0	0	40	0	0	0	0	0	339
9	Goa	164	356	477	0	0	0	250	0	0	0	7785	8047
10	Gujarat	111181	127210	144000	0	46318	69045	375739	0	333629	8193	21246	9826
11	Haryana	75913	105184	72533	0	0	143537	0	0	0	7089	0	7089
12	Himachal Pradesh	19709	6852	36400	0	0	23572	1796	1929	2124	83404	0	83404
13	Jammu & Kashmir	10131	7221	13015	7667	7863	0	0	0	0	0	10087	9659
14	Jharkhand	13292	28710	33733	0	0	0	0	0	0	10595	0	3946
15	Karnataka	267142	315795	331585	190466	210639	0	0	0	0	103153	43049	10895
16	Kerala	123771	122927	125386	101386	88783	84250	0	1362	0	7792	87153	69969
17	Madhya Pradesh	237813	274018	300065	0	373866	303397	0	0	0	54749	6373	4601
18	Maharashtra	406427	461315	713068	466771	64629	0	155664	0	0	9512	40462	9512
19	Mizoram	0	0	0	0	0	0	197	275	355	0	0	0
20	Manipur	4969	5892	6187	465	880	1217	0	0	0	0	23178	24341
21	Meghalaya	107	121	123	0	100	0	0	0	0	0	0	0
22	Odisha	141776	172504	199411	238874	276345	230920	1427	1572	1135	17217	0	13681
23	Puducherry	1953	8635	5426	0	0	0	0	0	0	0	0	0
24	Punjab	216214	286394	601427	313936	189705	222850	0	0	0	7841	17390	5623
25	Rajasthan	249703	151621	296647	245366	264372	15358	79369	0	0	24386	0	20859
26	Sikkim	278	273	491	0	0	236	0	0	0	150	46410	26475
27	Tamil Nadu	698174	713928	749926	170672	204620	455420	0	0	0	3007	23883	3007
28	Telangana	0	270810	292475	0	0	0	0	0	0	0	53388	45983
29	Tripura	16610	21177	25412	38660	36853	8799	0	0	0	5428	18605	18332
30	Uttar Pradesh	1095526	861474	947622	0	0	0	0	0	0	57169	51342	40058
31	Uttarakhand	70182	81415	100489	76300	82499	25719	0	0	1450	6098	0	1771
32	West Bengal	405554	514992	540976	445979	302266	0	4571	5086	0	59359	73664	77490
	Total-	4995439	5311595	6459938	2738058	2513972	2444760	619013	14273	338693	611313	566990	685763

25	Tripura*	0	0	100	20	84	0	0	0	0
26	Uttrakhand	0	0		0	0	0	0	100	100
27	Uttar Pradesh	100	0	0	20	20	18	350	650	550
28	West Bengal	600	300	200	0	0	0	300	200	600
29	Chandigarh	0	0	0	0	0	0	0	50	0
30	Daman & Diu	0	0	0	0	40	0			0
31	Delhi*	0	0	0	0	0	0	800	850	150
32	Puducherry*	0	0	0	0	0	0	0	0	0
33	Dadar Nagar Haveli	0	0	0	0	0	0	0	0	0
34	Lakshdip	0	0	0	0	0	0	0	0	0
35	Andman & Nicobar	0	0	0	0	0	0	0	0	0
	TOTAL-	4082	1541	2227	1968	975	1283	4300	6125	4300
	*these states are not listed under the Schme, 'Upgradation of Merit of SC Students'									

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gopalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

Number of beneficiaries during the last three years

Si. No.	Name of the Schemes	Number of beneficiaries		
		2013-14	2014-15	2015-16
1	National Overseas Scholarship for SC etc. candidates for higher studies abroad	39	56*	30 *
2	National Fellowship for SC students for pursuing higher studies such as M.Phil & Ph.D	2000 (Fresh award)	2000 (Fresh award)	2000 (Fresh award)
*As on 13.7.2016				

State/UT-wise details of no. of beneficiaries during the last three years

S.No.	States/ UTs	Pre-Matric Scholarship for OBCs (in Lakhs)			Post-Matric Scholarship for OBCs (in Lakhs)			Construction of Hostels for OBC Boys & Girls (in Nos)			Assistance to Voluntary Organisations working for welfare of OBCs (in Nos)			
		2013-14	2014-15	2015-16	2013-14	2014-15	2015-16	2013-14	2014-15	2015-16	2013-14	2014-15	2015-16	
1	Andhra Pradesh	0.24	0.46		0.76	5.24								
2	Bihar	120.00	40.39		1.37	4.50								
3	Chhattisgarh	0.00	\$	\$	2.19	0.25		500						
4	Goa	0.04	0.08	0.07	0.04	0.05								
5	Gujarat	1.26	1.20		1.79	0.97	0.03					200	50	50
6	Haryana	0.00	0.00		0.56	0.17						50	180	
7	Himachal Pradesh	0.15	0.00	\$	0.07	0.08								
8	Jammu & Kashmir	0.52	0.00		0.09	0.07	\$				100			
9	Jharkhand	0.00	0.10		1.79	0.94								
10	Karnataka	1.61	5.70	10.86	1.72	3.37								
11	Kerala	7.46	3.81	1.67	1.61	1.48	1.52							
12	Madhya Pradesh	0.00	0.00	0	0.32	3.86			450		500			
13	Maharashtra	0.00	3.74		3.49	2.67						740	530	760
14	Odisha	1.44	1.02	\$	1.22	1.41	\$					50	100	
15	Punjab	0.00	1.76	7.68	0.00	0.00								
16	Rajasthan	4.19	4.24	\$	2.05	0.65						400	450	250
17	Tamil Nadu	2.47	3.17	0	1.36	1.24								
18	Telangana	0.00	\$		2.26	7.81	1.42	1150						
19	Uttar Pradesh	57.27	1.31	\$	6.34	3.25			400		400			
20	Uttarakhand	0.44	1.55		0.25	0.41					450		50	50
21	West Bengal	1.83	3.02	3.52	2.20	2.29	\$				400			
22	Assam	0.00	0.36		0.68	0.68						40		40
23	Manipur	0.00	\$	\$	0.09	0.05					100	910	530	40
24	Sikkim	0.01	0.00	0.02	0.01	0.01	0.01		200		200			
25	Tripura	0.71	0.70	0.71	0.30	0.31	0.19				100			

26	Andaman Nicobar Island	0.04	0.00	\$ -	0.00	0.01	\$								
27	Chandigarh	0.00	0.00		0.00	0.004	0.003								
28	Dadra & Nagar Haveli	0.00	0.00		0.00	0.00	\$								
29	Daman & Diu	0.01	0.01		0.01	0.004									
30	Delhi	0.05	0.06		0.001	0.00						2955	7590	15146	
31	Puducherry	0.00	0.13		0.00	0.004									
	Central Universities/Institutes							400	1900	550					
	Total	199.50	72.81	24.53	32.57	41.78	3.173	2050	2950	2800	5345	9480	16336		

\$ Not received from State/UT as on 20.07.2016

Annexure-II(Contd..)

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gpalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

State/UT-wise details of no. of beneficiaries during the last two years (Schemes launched w.e.f. 2014-15)								
S.No.	States/ UTs	National Fellowship for OBCs (in Nos.)		Dr. Ambedkar Scheme of Interest Subsidy for Overseas Studies for OBC & EBCs (in Nos.)	Dr. Ambedkar Scheme of Pre-Matric and Post-Matric Scholarships for DNTs (in Lakhs)		Dr. Ambedkar Scheme of Post-Matric Scholarship for EBCs (in Lakhs)	
		2014-15	2015-16	2014-15 & 2015-16*	2014-15	2015-16	2014-15	2015-16
1	Andhra Pradesh	12	24	66				2.68
2	Bihar	23	46	1				\$
3	Chhattisgarh	6	12					
4	Goa	2	4					
5	Gujarat	13	26					
6	Haryana	6	12	2				
7	Himachal Pradesh	2	4					\$
8	Jammu & Kashmir	3	6					
9	Jharkhand	8	16	1				
10	Karnataka	14	28	50	\$			
11	Kerala	8	16	40				
12	Madhya Pradesh	16	32	3				
13	Maharashtra	25	51	12	6.63	\$		
14	Odisha	10	20	1				
15	Punjab	6	12					
16	Rajasthan	15	31			\$	\$	
17	Tamil Nadu	16	33	91				
18	Telangana	8	16	44				
19	Uttar Pradesh	45	90	2				
20	Uttarakhand	2	4	2				

21	West Bengal	20	40				
22	Assam	23	46	2			
23	Manipur	2	4				
24	Sikkim	2	4				0.006
25	Tripura	3	6				
26	Andaman Nicobar Island						
27	Chandigarh	0	1				
28	Dadra & Nagar Haveli						
29	Daman & Diu						
30	Delhi	6	10				
31	Puducherry	4	6	3			
	Total	300	600	320	6.63		2.686

* Some beneficiaries are common in both the years.

\$ Not received from State/UT as on 20.07.2016

Annexure-III

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gopalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

Name of the Scheme: CENTRAL SECTOR SCHEME OF ASSISTANCE FOR PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUGS) ABUSE

State-wise Beneficiaries during the last three years

Sl. No.	Name of the State/ UT	No. of Beneficiaries		No. of Beneficiaries
		2013-14	2014-15	2015-16
1	Andhra Pradesh	6273	2583	2583
2	Bihar	4428	2952	3690
3	Chhatisgarh	369	738	738
4	Goa	0	0	0
5	Gujarat	1845	2583	1476
6	Haryana	2952	2583	4428
7	Himachal Pradesh	738	1107	738
8	Jammu & Kashmir	0	369	369
9	Jharkhand	369	369	0
10	Karnataka	5166	10332	11070
11	Kerala	6273	7749	5904
12	Madhya Pradesh	4059	4797	6273
13	Maharashtra	17343	15867	29520
14	Orissa	10701	9594	14022
15	Punjab	1476	2952	14760
16	Rajasthan	5904	3321	5535
17	Tamil Nadu	4428	8856	9594
18	Telangana	0	1845	2583
19	Uttar Pradesh	7011	7380	5535
20	Uttarakhand	1107	738	1107
21	West Bengal	4059	3690	4428
22	A&N islands	0	0	0
23	Chandigarh	0	0	0
24	D&N Haveli	0	0	0
25	Delhi	2214	2214	1107
26	Daman & Diu	0	0	0
27	Lakshadweep	0	0	0
28	Puducherry	0	0	369
	Total (ROC)	86715	92619	125829
1	Arunachal Pr.	369	0	0
2	Assam	2583	5904	3690
3	Manipur	4797	6273	8856
4	Meghalaya	738	369	369
5	Mizoram	2952	1476	4797
6	Nagaland	369	1845	2214
7	Tripura	0	0	0
8	Sikkim	369	369	369
	Total (NE)	12177	16236	20295
	Total (ROC+NE)	98892	108855	146124

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gpalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

Name of the Scheme: Integrated programme for older person				
State-wise Beneficiaries during the last three years				
S. No.	Name of State/UT	In numbers		
		2013-14	2014-15	2015-16
		Beneficiaries	Beneficiaries	Beneficiaries
ROC States				
1	Andhra Pradesh	4550	3875	4800
2	Bihar	75	75	75
3	Chhattisgarh	25	0	25
4	Goa	0	0	0
5	Gujarat	0	0	0
6	Haryana	700	175	550
7	Himachal Pradesh	960	425	450
8	Jammu and Kashmir	0	0	0
9	Jharkhand	0	0	0
10	Karnataka	645	515	1565
11	Kerala	1003	0	100
12	Madhya Pradesh	445	125	150
13	Maharashtra	2195	490	1760
14	Odisha	5450	2775	1475
15	Punjab	350	225	250
16	Rajasthan	220	50	75
17	Tamil Nadu	725	1970	3895
18	Telangana	0.00	175	275
19	Uttar Pradesh	650	475	425
20	Uttarakhand	150	75	125
21	West Bengal	3125	2325	1875
Uts				
22	A & N Islands	0	0	0
23	Chandigarh	0	0	0
24	Dadra & Nagar Haveli	0	0	0
25	Daman and Diu	0	0	0
26	Lakshadweep	0	0	0
27	Delhi	5070	125	150
28	Pudicherry	0	0	0
NE Region States				
29	Arunachal Pradesh	0	0	25
30	Assam	700	2500	2825
31	Manipur	875	1725	2025
32	Meghalaya	0	0	0
33	Mizoram	0	50	100
34	Nagaland	0	25	25
35	Sikkim	0	0	0
36	Tripura	0	50	75
Total-		27913	18225	23095

Annexure-IV

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gopalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

A statement indicating State/UTs wise number of beneficiaries under DDRS during the last three years (Department of EPwD)

S.No.	State/UTs	2013-14	2014-15	2015-16
1	Andhra Pradesh	20613	19706	17339
2	Arunachal Pradesh	1926	0	963
3	Assam	1908	3289	1234
4	Bihar	1218	555	619
5	Chattisgarh	984	527	439
6	Delhi	3950	3349	5962
7	Goa	108	170	138
8	Gujarat	4636	1973	866
9	Haryana	10640	13324	2520
10	Himachal Pradesh	1836	300	204
11	Jammu & Kashmir	50	352	60
12	Jharkhand	180	446	199
13	Karnataka	7290	1324	934
14	Kerala	7404	9849	3552
15	Madhya Pradesh	767	2062	1823
16	Maharashtra	10350	2799	1912
17	Manipur	4751	4111	3219
18	Meghalaya	243	710	545

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19	Mizoram	40	562	40
20	Orissa	11199	5142	4120
21	Pondicherry	115	222	185
22	Punjab	101	1948	1123
23	Rajasthan	3143	5826	2432
24	Tamil Nadu	37654	1627	3975
25	Telangana	Included in A.P.	12344	11420
26	Tripura	188	89	52
27	Uttar Pradesh	7968	5918	6244
28	Uttrakhand	498	1152	348
29	West Bengal	27039	1900	17608
	DDRC	94000	80000	120000
	TOTAL	260799	181576	210075

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Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gpalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

A statement indicating State/UTs wise number of beneficiaries under ADIP Scheme during the last three years (Department of EPwD)

S.No.	Name of the State / Uts	2013-14	2014-15	2015-16
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	15301	21160	6328
2	Bihar	6140	5472	1108
3	Chhattisgarh	1011	4608	3772
4	Goa	351	230	137
5	Gujarat	5701	5356	1677
6	Haryana	4705	5689	4736
7	Himachal Pradesh	9140	8552	3295
8	Jammu and Kashmir	4162	1569	994
9	Jharkhand	1516	9181	182
10	Karnataka	4197	4001	6421
11	Kerala	1173	3213	4574
12	Madhya Pradesh	20598	15318	16975
13	Maharashtra	32875	22062	27065
14	Odisha	13612	7921	13429
15	Punjab	6090	2860	13051
16	Rajasthan	21019	12712	9272
17	Tamil Nadu	8882	10183	9243
18	Uttar Pradesh	60806	43324	41298
19	Uttrakhand	11526	15168	5184
20	West Bengal	16592	16246	18783
21	Andaman & Nicobar	69	750	0

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22	Chandigarh	86	59	0
23	Dadra & Nagar Haveli	130	342	58
24	Daman & Diu	60	83	35
25	Delhi	9677	4208	3779
26	Lakshadweep	0	0	0
27	Puducherry	159	0	0
28	Arunachal Pradesh	381	60	353
29	Assam	17571	12962	9129
30	Manipur	1049	2908	348
31	Meghalaya	747	yet to be received	120
32	Mizoram	487	415	31
33	Nagaland	0	616	19
34	Sikkim	0	332	420
35	Tripura	982	150	1888
36	Telangna	700	835	982
Total -		277225	238545	204686

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Annexure-IV(Contd..)

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gopalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

A statement indicating number of beneficiaries under National Institute during the last three years (Department of EPwD)				
S.No	Name of the Institute	Number of beneficiaries		
		2013-14	2014-15	2015-16
1	National Institute for the Visually Handicapped, Dehradun, Uttrakhand	214990	220177	237259
2	National Institute for the Orthopaedically Handicapped, Kolkata	51076	194691	204088
3	Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, Maharashtra	96980	94740	86287
4	National Institute for the Mentally Handicapped, Secunderabad, Andhra Pradesh	163268	162640	110362
5	Swami Vivekanand National Institute for the Rehabilitation Training and Research, Cuttack, Odisha	220939	215963	267793
6	Pt. Deen Dayal Upadhyaya Institute for Physically Handicapped, New Delhi	75690	74837	93157
7	National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, Tamil Naidu	67298	88464	135943
	Total-	890241	1051512	1134889

Annexure-IV(Contd..)

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gpalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

A statement indicating number of beneficiaries under CRC during the last three years (Department of EPwD)				
S.No.	Name of CRC	2013-14	2014-15	2015-16
1	CRC, Guwahati	18264	22257	28324
2	CRC, Sundernagar	22513	38630	29161
3	CRC, Bhopal	11575	11029	13177
4	CRC, Srinagar	24784	20431	33635
5	CRC, Lucknow	2702	3335	10671
6	CRC, Patna	14199	17450	15804
7	CRC, Ahmedabad	3342	4210	5197
8	CRC, Kozhikode	13760	18161	16521
	Total-	111139	135503	152490

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Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 122 by Shri R. Gopalakrishnan regarding Review of Central Sector/ Centrally sponsored schemes

**A statement indicating number of beneficiaries under Scholarship Schemes during the last three years
(Department of EPwD)**

S.NO.	STATE	NFPwD			NOS (effective from 2014-15)		Top Class (effective from 2015-16)	Post Matric (effective form 2014-15)		Pre-Matric (effective from 2014-15)	
		2013-14	2014-15	2015-16	2014-15	2015-16	2015-16	2014-15	2015-16	2014-15	2015-16
1	ANDAMAN AND NICOBAR	0	0	0	0	0	0	0	1	0	0
2	ANDHRA PRADESH	45	56	13	0	0	3	0	72	0	17
3	ARUNACHAL PRADESH	0	1	0	0	0	0	0	5	0	0
4	ASSAM	1	6	5	0	0	2	0	26	0	9
5	BIHAR	5	18	7	0	3	5	0	219	0	8
6	CHANDIGARH	0	0	0	0	0	0	0	14	0	11
7	CHHATTISGARH	1	2	0	0	0	0	0	28	0	2
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	3	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
10	DELHI	3	3	2	0	1	2	0	133	0	3
11	GOA	0	0	0	0	0	0	0	0	0	0
12	GUJARAT	6	7	4	0	0	1	0	56	0	25
13	HARYANA	6	5	8	0	1	2	0	41	0	0
14	HIMACHAL PRADESH	0	2	1	0	0	0	0	46	0	38
15	JAMMU AND KASHMIR	3	5	3	0	0	1	0	108	0	25
16	JHARKHAND	2	6	4	0	0	0	0	51	0	2
17	KARNATAKA	7	14	12	0	0	3	0	249	0	38
18	KERALA	6	10	7	0	1	0	0	193	0	1108
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	5	10	6	0	0	2	0	234	0	75
21	MAHARASHTRA	12	20	17	0	0	3	0	76	0	13
22	MANIPUR	1	1	0	0	0	0	27	0	0	0
23	MEGHALAYA	0	0	0	0	0	0	0	21	0	0
24	MIZORAM	0	0	0	0	0	0	0	0	0	1
25	NAGALAND	0	0	0	0	0	0	0	4	0	0
26	ODISHA	6	10	8	0	0	3	439	690	300	536
27	PUDUCHERRY	2	1	0	0	0	0	0	2	0	0

28	PUNJAB	2	6	4	0	0	0	0	59	0	0
29	RAJASTHAN	2	14	11	0	0	3	0	136	0	24
30	Sikkim	0	0	0	0	0	0	0	12	0	0
31	TAMIL NADU	23	23	21	0	0	0	0	136	0	23
32	TELANGANA	0	17	15	0	1	1	0	64	0	13
33	TRIPURA	1	1	0	0	0	0	0	89	0	13
34	UTTARAKHAND	1	3	1	0	0	0	0	45	0	0
35	UTTAR PRADESH	28	39	36	0	0	8	694	910	263	115
36	WEST BENGAL	10	20	15	0	0	3	0	345	0	73
	Total	178	300	200	0	7	42	1160 *	4068	563 *	2172
*Note- Scholarship amount for 2014-15 beneficiaries under Pre & Post Matric scheme was released during 2015-16.											

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Annexure referred to in reply to Part (c) of Lok Sabha Starred question No.122 by Shri R. Goplakrishanan regarding Review of Central Sector/Centrally sponsored schemes

Evaluation studies of Central Sector/ Centrally Sector schemes.

- (i) Evaluation of Voluntary Organizations Working for the Welfare of SCs in the States of Karnataka, Madhya Pradesh and West Bengal.
- (ii) Evaluation of Construction of Hostels for OBC Boys and Girls in the States of U.P., M.P. and Gujarat.
- (iii) Evaluation of Composite Regional Centers (CRCs) for Persons with Disabilities.
- (iv) Evaluation of National Scheduled Castes Finance and Development Corporation (NSFDC).
- (v) Evaluation of the effectiveness of Integrated Rehabilitation Centers for Addicts (IRCA) getting grant-in-aid under the scheme of Assistance to Voluntary Organizations for Prevention of Alcoholism and Substance (Drugs) Abuse in the States of Haryana, Maharashtra, U.P., Odisha, Tamil Nadu and Manipur.
- (vi) Evaluation of the scheme of Special Central Assistance to Scheduled Caste Sub Plan(SCA to SCSP) conducted by NIRD Hyderabad in 2012-1013.
- (vii) Evaluation of the scheme of Post Matric Matric Scholarship for SCs.

Scheme-wise Main Findings are given below.

1. Evaluation of Voluntary Organizations Working for the Welfare of SCs in the States of Karnataka, Madhya Pradesh and West Bengal.

- (i) The implementation of the scheme has resulted in increase of access to education, reduction in drop out rates, promoted vocational skills among target groups.
- (ii) Emphases should be made for opening more educational development projects in educationally backward blocks and sub-urban areas

2. Evaluation of Construction of Hostels for OBC Boys and Girls in the States of U.P., M.P. and Gujarat.

Majority (90%) of the inmates claimed that the scheme has considerably benefitted them in improvement of their educational status.

3. Evaluation of Composite Regional Centers (CRCs) for Persons with Disabilities.

- (i) There should be staying facility in every CRC for needy patients with nominal charges and hostel facility for outstation students.
- (ii) There is need to establish more than one CRC in bigger State and at least one in every State.

4. Evaluation of National Scheduled Castes Finance and Development Corporation (NSFDC).

- (i) The income of beneficiaries in services, production/manufacturing, agriculture & allied industry and purchase of equipments & machineries has increased by 27%, 30%, 40% and 55% respectively.
- (ii) Loan amounts should be increased from Rs.20,000/- to Rs.50,000/- for small investments of allied activities to encourage more and more individuals to start business relating to agriculture.
- (iii) The rate of interest on term loan scheme up to Rs. 5 lakh should not exceed 5% per annum.
- (iv) Online application system should be developed and all procedures pertaining to loan sanction and disbursement should be through appropriate computer software.

5. Evaluation of the effectiveness of Integrated Rehabilitation Centers for Addicts (IRCAs) getting grant-in-aid under the scheme of Assistance to Voluntary Organizations for Prevention of Alcoholism and Substance (Drugs) Abuse in the States of Haryana, Maharashtra, U.P., Odisha, Tamil Nadu and Manipur.

- (i) IRCAs should focus on vocational training so that rehabilitated addicts could be easily employed or self employed.
- (ii) Most of the residents (82.1%) have rated the quality of medical facilities available in IRCAs as very good.
- (iii) Most of the residents (91.2%) felt that the care and support provided by IRCAs will help them in shaping their future to lead a normal life.
- (iv) Majority of ex-addicts(79.7%) reported that care and support provided in the IRCAs during their stay helped very much in shaping their future.

6. Evaluation of the scheme of Special Central Assistance to Scheduled Caste Sub plan(SCA to SCSP) conducted by NIRD Hyderabad in 2012-1013.

- (i) An increase in quantum of assistance to SC beneficiaries and to make it fully grant based.
- (ii) To identify the financial gaps, which cannot be met from the SCSP allocation and SCA allocation should be used to fill that gap.
- (iii) In order to make the scheme more attractive and economically viable, there is a need to enhance the subsidy on the lines of schemes such as Prime Minister Employment Generation Programme (PMEGP), where the subsidy component for a SC beneficiary is upto 35% (in rural areas) of the project cost.

(iv) SCA can be utilized optimally only in a situation of convergent implementation of the area based and family-oriented income generating schemes within the framework of the SCSP approach. In this regard, the SCA guidelines laying emphasis on utilization of the SCA in conjunction with the SCSP

(v) should be made non-negotiable, compulsory, and the main criterion for release of the SCA.

(vi) The SCSP strategy has not been as effective as it should have been mainly because of lack of adequate capacity at different level, lack of convergence of sectoral SCSP schemes. The resources under this scheme should be utilized to support the States/UTs in focusing on convergence of sectoral SCSP scheme, for formulation of new schemes directly and quantifiably benefitting the SCs, creation of comprehensive database for monitoring the implementation of SCSP on different parameters of social, educational and economic development of SCs.

7. The review of implementation of Post matric Scholarship to SC students, an inter Ministerial team led by NITI AAYOG in 2015 has visited various institutions in selected States to study the functioning of the scheme. The observations and recommendations of the team were considered by a Committee chaired by the Additional Secretary NITI AAYOG which has made recommendations on providing unique ID of students, Capping of tuition fees, Institutional mapping, periodical inspection of non-government institutions, verification of accounts of the state's claim etc

Department of Empowerment of Persons with Disabilities.

1. Evaluation study of the SIPDA scheme

The Evaluation study of the SIPDA scheme was conducted by M/s.GFK Mode Pvt. Ltd. and the study report was submitted on 7.10.2015. The Agency recommended that the scheme has been found to be very beneficial to the target beneficiaries including students, tourists etc. It is strongly recommended that the SIPDA Scheme must be continued with added impetus in the next Plan period. The evaluation Study recommended for continuous implementation of the scheme. Also recommended that there is a need for definite guidelines and systems for effective and uniform scheme implementation across all geographies of the country. Scope of the scheme should be enlarged to cover Sections of the Act not implemented so far.

Main Findings of the scheme.

Based on the recommendations contained in the Study, the SIPDA scheme was formulated w.e.f. 28.1.2016. To enlarge the scope of the scheme, new activities like Skill Development Training Programme for Divyangjan under National Action Plan, Accessible India Campaign (Sugamya Bharat Abhiyan) as a nation wide flagship campaign for achieving universal accessibility to enable divyangjan to gain access for equal opportunity and live independently and participate fully in all aspects of life in an inclusive society, Unique Disability Identity project by development of application software and issue of Unique Disability Identity (UDID) Card and financial assistance for any other activity related to rehabilitation education, employment, accessibility and social security, specified in PwD Act, for which assistance is not being provided by any existing schemes have been included for funding under the Scheme. Under the Scheme, a committee has also been constituted to monitor various activities been funded under the scheme.

Annexure-VI

Annexure referred to in reply to Part (c)& (d) of Lok Sabha Starred question No.122 by Shri R. Goplakrishanan regarding Review of Central Sector/Centrally sponsored schemes

1.Free Coaching Scheme for SC and OBC students.

The Central Sector Scheme for Free Coaching for SC and OBC students has been revised with effect from 2016-17. In the revised scheme, apart from coaching for competitive examinations such as examinations conducted by UPSC and premier entrance examinations, coaching for eligibility tests like SAT, GRE and GMAT will also be included. In the revised scheme, reputed coaching institutions will be empanelled by a selection committee chaired by Additional Secretary, Ministry of Social Justice & Empowerment. The Ministry will fund the expenditure of coaching to selected SC/OBC candidates whose parental income from all sources is Rs.6 lakhs or less per annum. A monthly stipend of Rs.2500 per student will be paid for local students and Rs.5000 per student will be paid per month for outstation students.

2. Revision of IPOP Scheme

The IPOP Scheme being implemented since 1992 had been revised w.e.f 01.04.2008. Keeping in view the rise in cost of living index, the financial cost-norms of the scheme were revised w.e.f 01.04.2015. Thereafter, on the recommendations of the SFC for new Plan Schemes which were envisaged to be implemented during the Twelfth Plan, were merged with the relevant components of the IPOP Scheme. These merged Schemes are as under:-

- i) Awareness Generation for the Maintenance and Welfare of Parents and Senior Citizens Act, 2007.
- ii) Setting up of Helpline for Senior Citizens at National Level.
- iii) Setting up of Helpline for Senior Citizens at District Level.
- iv) Scheme for implementation of the New National Policy for Senior Citizens.

2.1 The Component of the IPOP relating to Maintenance of Old Age Home was amended to include those under Sansad Adarsh Gram Yojana (SAGY) also. The Component relating to "Any other activity which is considered suitable to meet the objectives of the scheme", was amended to include "Implementation of the provisions of National Policy for Senior Citizens (NPSrC).

Annexure-VI (Contd..)

2.2 The Scheme as revised has been notified w.e.f. 01.04.2016.

3.ADIP Scheme

The main objective of the Scheme for Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP) is to provide grants-in-aid to the various implementing agencies (National Institutes/ Composite Regional Centres/Artificial Limbs Manufacturing Corporation of India (ALIMCO)/District Disability Rehabilitation Centres/State Handicapped Development Corporations/other local bodies/ NGOs) to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances to promote physical, social and psychological rehabilitation of Persons with Disabilities by reducing the effects of disabilities and at the same time enhance their economic potential. The scheme also envisages conduct of corrective surgeries, whenever required, before providing an assistive device.

3.1 The Scheme has since been revised with effect from 1st April, 2014 and **salient features** thereof are:

(i) Enhancement of income eligibility ceiling for 100% concession from the existing Rs. 6,500/- per month to Rs. 15,000/- per month and for a 50% concession from Rs. 15001/- to Rs. 20,000/- per month.

(ii) To provide accessible mobile phone to visually impaired students of the age of 18 years and above only, once in five years and to provide laptop, Braille Note Taker and Braille to school going disabled students (10th and above), once in 10 years.

(iii) Cost ceiling for aids/appliances revised from Rs. 6000/- to Rs. 10,000/- for single disability and from Rs. 8,000/- to Rs. 12,000/- for Students with Disabilities.

(iv) Ceiling of cost of medical/surgical correction which presently ranges from Rs. 500/- to Rs. 3,000/- revised as under:-

(a) From Rs.500/- to Rs.1,000/- for hearing and speech impaired.

(b) From Rs.1,000/- to Rs.2,000/- for visually disabled.

(c) From Rs.3,000/- to Rs.5,000/- for orthopedically disabled.*

*since revised from Rs.5000/- to Rs.10,000/- vide OM dated 18.07.2016.

Annexure-VI (Contd..)

- (v) Enhancing the extent of subsidy for motorized tricycles and wheelchairs from the present Rs. 6,000/- to Rs. 25,000/- for severely disabled and for locomotor disabilities such as Quadriplegic (SCI), Muscular Dystrophy, Stroke, Cerebral Palsy, Hemiplegia and any other person with similar conditions where either three/four
- (vi) limbs or one half of the body are severely impaired. This will be provided to the persons of age of 16 years and above, once in 10 years.
- (vii) Provision for cochlear implant for 500 children per year with Hearing disability under the scheme, with a ceiling of Rs. 6.00 lakh per unit. Income ceiling for the beneficiaries will be the same i.e., up to Rs. 15,000/- per month for 100% concession and from Rs. 15001/- to Rs. 20,000/- per month for 50% concession.
- (viii) Implementing agencies shall use 5% of the grant-in-aid as administrative/overhead expenses for conducting awareness, assessment and follow-up camps.
- (ix) Sample checking of 15% in case of grants-in-aid up to Rs.10/- lakh and 10% in case of grants-in-aid exceeding Rs.10/- lakh.
- (x) Under revised scheme Expert Committee/Core Groups were constituted to list out high end devices for all types of impairments. Based on the recommendation of the Expert Committee/ Core Groups lists of high end devices for distribution under the scheme have been notified.
- (xi) Procedure for release of grant-in-aid has been simplified. Earlier provisions for furnishing list of identified beneficiaries, estimated expenditure for distribution of aids/devices and calendar of activities with dates for holding the camps have been deleted as Implementing Agencies are required to incur expenditure as per guidelines of the Scheme.
- (xii) It has also been made mandatory that all Implementing Agencies on receipt of grants-in-aid, should upload list of beneficiaries alongwith the complete details of beneficiaries (Ration Card/Adhar Card/Voter Identity Card) in their respective websites.
- (xiii) For effective implementation of the Scheme and to ensure transparency the Government has taken the initiative like online submission of proposals by NGOs for availing grants-in-aid.
